

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020


NAME OF THE COMPANY: Ved Contracts Pvt. Ltd. V/s. M/s. RG Infra
Build Pvt. Ltd.


SECTION: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Sina Banarjee & Mr. V D Advocates
ORDER

Id. Counsel appearing for the RP submits that steps for serving the ex-Directors in CA-1572/19 have been duly taken. However, the affidavit of service, though stated to have been filed is still not before this Bench. To come up for further consideration on 13th January, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)